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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. : CA/93/2017
IN
PETITION NUMBER : TCP/203/2016
NAME OF THE PETITIONER(S) : G. Palanisamy & another
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A. G. SATHYANARAYANA (for A. K. MYLSAMY & ASSOCIATES)	For Petitioner	A. G. Sathy
2.	Seema Kumari Choudhan (for S.R. Sundar)	for Resp 2 to 4	Seema
3.	S. AMBAL NANNAN.	Counsel for 9 th Respondent.	S. Ambal

ORDER

Counsel for Petitioner present. Counsel for R2 to R4 present. Counsel for R9 viz., State Bank of India present. No representation on behalf of R5 to R8. Counsel for the Petitioner submitted that settlement talks are in progress and prayed for more time to report the same. At request, time is enlarged. Put up on **10.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)